

from acid/chemicals. A Technical Committee is carrying out a detailed investigation of the various aspects of the accident, including safety rules, and action as may be deemed fit will be taken on the basis of the report of this Committee.

#### Requirement of Coal Wagons for movement of Coal during 1984-85

8548. SHRI CHITTA BASU : Will the Minister of ENERGY be pleased to state :

(a) whether the Coal Department has estimated the possible requirement for Railway Wagons for the movement of Coal during 1984-85.

(b) if so, whether the requirement has been communicated to the Railway Ministry ; and

(c) whether the Railway Ministry have agreed to meet the requirement ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) and (b). The demand of raw coal for 1984-85 has been assessed by the Planning Commission to be 155.70 million tonnes. In addition it has been estimated that there will be a demand of 5.50 m. tonnes of washery middlings. To transport coal and middlings according to this demand, it has been estimated by the Deptt. of Coal that 121.36 m. tonnes of coal will have to be transported by rail in 1984-85 corresponding to 14563 wagons/day. This requirement has been communicated to the Ministry of Railways.

(c) As it appeared that the capacity of the Railways to move coal in 1984-85 fell short of this requirement, a Task Force has been constituted by the Planning Commission to go into the problems of movement of coal in 1984-85. This Task Force includes, inter-alia, representatives of the Planning Commission, Railway Board and the Deptt. of Coal. The Task Force has not yet finalised its report and discussions have been going on with regard to ways to ensure that no dislocation in the consuming sectors due to inadequate movement of coal takes place.

#### Promotions in Delhi Judicial Service

8549. SHRI BHIKHU RAM JAIN : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that there has not been a single promotion of the members of Delhi Judicial Service to Delhi Higher Judicial Service during the period of past three years ;

(b) the steps Government propose to take to remove this stagnation ; and

(c) if not, the reason thereof ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : (a) Yes, Sir. There was no vacancy in the Delhi Higher Judicial Service.

(b) and (c). A proposal to increase the Cadre strength of Delhi Higher Judicial Service is engaging the attention of the Delhi Administration.

#### Telecommunication Service in Sikkim

8550. SHRI P.M. SUBBA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether expansion work to increase the telephone lines at the Gangtok Telephone Exchange has been completed ;

(b) how many new connections would be available ;

(c) the time by which these will be made available ; and

(d) the plans of the Department to improve telecommunications services in Sikkim ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) Yes, Sir.

(b) Approx. 188 new connections would be available.

(c) By 30.6.1984.

(d) During the 7th Plan period following schemes are proposed to improve telecom. services in Sikkim :

- (i) Replacement of existing 900L MAX-II at Gangtok by 1200 L MAX-I Strowger is included in 1984-85 supply programme.
- (ii) Gangtok-Darjeeling Narrow Band M/W for better Trunk Communication is under examination.
- (iii) UHF system from 3 District headquarters in Sikkim namely Mangan, Namchi and Gazing to Darjeeling/Gangtok as a short term measure, the 2nd UHF system between Gangtok and Darjeeling is likely to be commissioned during 1984-85 till establishment of M/W link referred to in Sl. No. (ii) above.

**Selection for Post of Junior Stenographer in Pipeline Headquarters Office of I.O.C. Limited**

8551. SHRI K. ARJUNAN : Will the Minister of ENERGY be pleased to refer to reply given to Unstarred Question No. 3735 on 20.3.1984 and state :

(a) number of Junior Stenographers selected during 1978-79 in Pipelines Headquarters of IOC at Delhi ;

(b) number of offers sent for outside Delhi and how many joined ;

(c) whether those who had not joined outside Delhi, requested for Delhi, if so, action taken ;

(d) whether any lady candidate was among the candidates who were refused for Delhi posting ;

(e) whether offers were sent to candidates who were below in panel later on for Delhi office without considering the candidates who were on top in merit and were earlier sent offer outside Delhi and who had requested for Delhi ;

(f) if so, reason why offers were not sent to earlier candidates who had refused outside Delhi posting ; and

(g) reasons why there is no specific validity for panel and justifications therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) 26 candidates were selected and empanelled for the post of Jr. Stenographer in Pipelines Headquarters of IOC at Delhi during 1978 and 1979.

(b) 14 offers were sent for outside Delhi, out of which 3 candidates joined.

(c) In accordance with the practice followed in IOC the offers of appointment of the candidates who did not join were withdrawn.

(d) There were 2 lady candidates.

(e) Yes, Sir.

(f) As per practice followed by IOC, name of any candidate who refuses to accept offer of appointment is deleted from the panel and not considered for appointment against any future vacancy.

(g) The panel is used depending upon the market availability/requirement. This is in accordance with the practice in vogue in IOC.

**Activities of Balmer Lawrie and Company Ltd. in the Field of Tourism**

8552. SHRI SONTOSH MOHAN DEV : Will the Minister of ENERGY be pleased to state :

(a) whether Balmer Lawrie and Company Ltd. had recently embarked on tourism activities ; and

(b) if so, the achievements of the company in this field and the profitability and prospects ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) :

(a) Yes, Sir.

(b) The achievements are listed below ;